

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

This the 20th day of August, 2001

C.P. No.288/2001 IN  
OA No.304/2001

HON'BLE SHRI M. P. SINGH, MEMBER (A)  
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Dr. Jawahar Lal Srivastava  
Director  
Indian Grain Storage and  
Management Research Institute  
44, Shubham Apartments,  
37, I.P. Extension, Patparganj,  
Delhi-110092.

(None present for the petitioner)

..... Petitioner

V E R S U S

1. Union of India,  
Shri R.L. Kapoor  
Under Secretary to the Govt. of India  
Ministry of Consumer Affairs,  
Food & Public Distribution,  
Dept. of Food and Public Distribution,  
Krishi Bhavan,  
New Delhi-110001.

2. Shri B.B. Pattanaik,  
Commercial Manager,  
Central Ware Housing Corporation,  
New Delhi.

Currently on deputation as  
Joint Commissioner (Storage & Research),  
Ministry of Consumer Affairs,  
Food & Public Distribution,  
Dept. of Food & Public Distribution,  
Krishi Bhavan, New Delhi-110001.

3. Shri B.K. Mishra  
The Secretary,  
Union Public Service Commission,  
Dholpur House,  
Shahjahan Road,  
New Delhi.

..... Respondents

(By Advocate: Shri R.N. Singh for Shri R.V. Sinha)

O R D E R (O R A L)

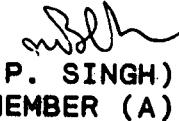
By Shri M.P. Singh:

None present for the petitioner today. Even on last date i.e. 26.7.2001 none <sup>was</sup> present for the petitioner.

2. The CP No.288/2001 is dismissed for non-prosecution and notices are discharged.



(SHANKER RAJU)  
MEMBER (J)



(M.P. SINGH)  
MEMBER (A)

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